

A.No.6412/2013
12.9.2013

Dated:

CIRCULAR

Sub: Statistics – Civil and Criminal Courts – Belated submission of monthly statements regarding the Institution, Disposal and Pendency of all cases for every month – Noted – Certain directions issued by the Hon'ble High Court, Madras – Circular – Issued.

The immediate and personal attention of all the Judicial Officers in both the Units in Namakkal District is drawn to the above subject and all the Judicial Officers are required to submit the statistical particulars of institution, disposal and pendency of all category of cases pertaining to their respective courts for the succeeding months to this office **on or before 3rd of every month without fail.**

It is also brought to the notice of the undersigned that the phone message particulars required from the District Court, Namakkal is not conveyed to the respective Presiding Officers without giving any breathing time to the Officers concerned for scrutinising the particulars so prepared, signatures are obtained from them and despatched to the District Court, Namakkal.

Therefore, all the Judicial Officers in Namakkal District are further required to have a watch over the submission of the monthly statements and other particulars (as and when required), **in time** before the undersigned. Any lapse occurred in this regard will be viewed seriously.

This circular is required to be followed in letter and spirit.

The receipt of the circular is required to be acknowledged forthwith.

//T.C.FB.O//

Sd/-S.Ramathilagam
Principal District Judge,
Namakkal.

Chief Administrative Officer,
District Court, Namakkal.

To

All the Judicial Officers in both the Civil and Criminal Units.

Copy to

The Court Manager, Sheristadar, Statistical Assistant, Gr-I Bench Clerks (OP and Sessions Branch) of District Court, Namakkal.